

Listed on : 7-7-2014
Court. No.: 5
Item No.. : 57

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 12236 OF 2014
WITH
INTERLOCUTORY APPLICATION NO.1**

(Application for condonation of delay in filing Special Leave Petition)

DHAMPUR SUGAR MILLS LTD.

...PETITIONER

VERSUS

THE COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENT

OFFICE REPORT

The mater above-mentioned was listed before the Court on 28th April, 2014, when the Court was pleased to pass the following order: -

"Delay condoned.

Issue notice returnable on 7th July, 2014."

Accordingly, notice to both the respondents were issued on 8th May, 2014 through Registered Post. A.D. Card duly signed dated 13th May, 2014 has been received from Respondent No. 2. Neither A.D. Card nor unserved cover containing notice has been received back in respect of Respondent No. 1. No one has entered Vakalatnama so far.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED THIS THE 4TH DAY OF JULY, 2014.

ASSISTANT REGISTRAR

COPY TO:

Mr. Ambhoj Kumar Sinha, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR